

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 72 of 2015

Dated: 08th July, 2015

In the matter of:-

Salasar Steel & Power Ltd.

...Appellant(s)

Versus

Chhattisgarh State Power Dis. Co. Ltd. & Anr.

...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **26.08.2015.**

COURT MASTER